

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).527/1998

ACTION COMMITTEE FOR THE IMPLEMENTATION
OF SRI KRISHNA REPORT & ORS.

Petitioner(s)

VERSUS

U.O.I. & ORS.
WITH

Respondent(s)

W.P.(C) No. 40/1999 (PIL-W)
W.P.(C) No. 164/1999 (PIL-W)
W.P.(C) No. 182/2001 (PIL-W)
W.P.(C) No. 542/1998 (PIL-W)

Date : 12-02-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Gunjan Singh, Adv.
Ms. Jyoti Mendiratta, AOR

Ms. Binu Tamta, AOR
Mr. Shakil Ahmed Syed, AOR
Mr. Ejaz Maqbool, AOR
Dr. Nafis A. Siddiqui, AOR
Mr. Wajahat Ansari, Adv.

For Respondent(s)

Mr. V. N. Raghupathy, AOR
Mr. Shivaji M. Jadhav, AOR
Mr. B. Krishna Prasad, AOR
Mr. Shakil Ahmed Syed, AOR
Ms. Binu Tamta, AOR
Mr. P. Parmeswaran, AOR

Mr. Nachiketa Joshi, Adv.
Ms. Swarupama Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, four weeks' time as a last chance is granted
to furnish the status report.

(B.Parvathi)
Court Master

(Indu Kumari Pokhriyal)
Assistant Registrar